



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/Jammu

Notification
Srinagar, the 7th September, 2018

SRO 376 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of Bandipora.

S.No.	Name of the Officers With Desigation	Department
1.	Munshi Javid Chief Education Officer Bandipora	Education
2.	Manzoor Ahmad Chief Horticulture Officer Bandipora	Horticulture
3.	Abdul Hamid Malla Dividional Forest Officer Bandipora	Forest
4.	Ali Mohammad Wani Principal Boys H.S.S Bandipora	Education
5.	Mohd Shafi Bhat Principal Govt. H SS. Hajin Sonawari	Education
6.	Ghulam Hassan Bhat Principal Govt. H.SS Sumbal Sonawari	Education
7.	Showkat Din Zonal Education Planning Officer, Hajin	Education

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government, (incharge)
Department of L, J & P A.

NO: LD (P) 2007/01-Bndipora

Dated: - 07 - 09 -2018

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.

2. Divisional Commissioner, Srinagar
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Bandipora. This is with reference to his letter No. DEO/BPR/ME/2018/2190-91 Dated 01-09-2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J & PA (w.7.s.c).



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(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,
Department of LJ&PA

